

**Proposal to set up a joint standing committee**

4658. SHRI BHIKU RAM JAIN:

SHRI DEEN BANDHU  
VERMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that during the recent visit to Pakistan by the FICCI delegation, Pakistan had expressed a desire to extend its economic relationship with India;

(b) whether it is proposed to set up a Joint Standing Committee to regulate and promote trade ties between the two countries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) Final report of the FICCI's delegation to Pakistan is still awaited. However it is understood that during the visit of the delegation, their Pakistani counterparts have shown interest in sharing technical know-how and setting up of joint ventures in third countries, particularly in the Middle-East, not only in manufacturing items but also in engineering and construction.

(b) and (c). It is understood that the FICCI and the Pakistan Chamber of Commerce and Industry have shown interest in the formation of a Joint Standing Committee between the two Federations. However, FICCI have indicated that this proposal could be examined after the meeting of the recently established Indo-Pak Joint Commission.

**Export of non-basmati rice by NCCF**

4659. SHRI AMAR ROY PRADHAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that non-basmati rice was exported in March, 1982;

(b) if so, the details thereof and the quantity of non-basmati rice exported;

(c) whether it is also a fact that the National Consumers Co-operative Federation had permitted to export the non-basmati rice; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) and (b). Yes, Sir; about 43122 tonnes was exported by the Food Corporation of India.

(c) and (d). During the year 1981-82 the National Consumer Co-operative Federation (NCCF) was granted permission to export 33,000 metric tonnes of non-basmati rice. Against the above allocation the NCCF has exported a quantity of 34,772 metric tonnes of non-basmati rice.

**Import of hops**

4660. SHRI T. S. NEGI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the severe crisis faced by Kashmir hop growers due to clandestine imports of hops by the beer industry; and

(b) if so, what remedial action has been taken/proposed since comparable hops have been developed and are available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) and (b). Having regard to the production of brewery hops in the country, this item has been included in App. 3 of the import policy, for which import is allowed on a limited basis only, in particular under the import policy for Registered Exporters. Representation has been received that